

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 307 OF 2018**

**Dated: 30th October, 2019**

**In the matter of:**

**Adani Green Energy (Uttar Pradesh) Ltd** .... **Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.02.2020**.

**Court Master**

NR